

In the National Company Law Tribunal  
Bengaluru, Special Bench

C.P. (IB)/178(BEN)2020

Court No. 1

Item No. 108

IBC Under Sec 9

In the matter of:

M/S WINLEAD HK CABLE AND WIRE  
PRODUCTS LIMITED

.....Petitioner

V/s

M/S VELANKANI ELECTRONICS PRIVATE  
LIMITED

.....Respondent

Order delivered on ..07/04/2021

**Coram:**

**Shri RAJESWARA RAO VITTANALA, Hon'ble Member(J)**

**Shri ASHUTOSH CHANDRA, Hon'ble Member(T)**

**For Petitioner(s):**

SHRI CHAITANYA S.G.

**For Respondent(s):**

SHRI AJAY KUMAR M.

Order

Heard Shri Chaitanya S.G., learned Counsel for the Petitioner and Shri Ajay Kumar M., learned Counsel for the Respondent.

Post the case under the caption 'for orders' along with CP (IB) No.208/BB/2020 on 08.04.2021.

**Member (T)**

**Member (J)**

Krishna

Recd from  
Mishra  
16/07

**Court Officer**

Due to being engaged in preparation of pending disposed of / order reserved cases, this order sheet was not created in CIS website and hence could not get it signed from the Hon'ble Members on time.